

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3065

TO BE ANSWERED ON JULY 11, 2019

SLUM REHABILITATION SCHEMES

**No. 3065. SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
SHRI KULDEEP RAI SHARMA:
DR. AMOL RAMSING KOLHE:
DR. HEENA GAVIT:
DR. SUBHASH RAMRAO BHAMRE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of various slum rehabilitation schemes being implemented for slum dwellers and weaker sections in the country;**
- (b) the actual targets and achievements of the said schemes during each of the last five years and the current year, State/ UT-wise and scheme-wise;**
- (c) the funds allocated/released, utilised and un-utilised for rehabilitation of the slum dwellers under the schemes during the said period, State/UT-wise and scheme-wise;**
- (d) whether the Union Government has received suggestions/proposals from various States/UTs regarding evolving a common policy for rehabilitation of slum dwellers on the land owned by the Union Government and its public undertakings;**
- (e) if so, the details thereof and the action taken thereon;**
- (f) whether the Union Government proposes to give property rights to slum dwellers; and**
- (g) if so, the details thereof including the modalities being worked out for the purpose and if not, the reasons therefor?**

...2/-

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) to (c): Government of India through the Ministry of Housing and Urban Affairs (MoHUA) has launched Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission on June 25, 2015 to provide all weather pucca houses to all eligible urban households including slum dwellers by 2022. “In-situ” Slum Redevelopment (ISSR) component under PMAY(U) Mission mandates to use land as a resource for providing houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement. The MoHUA releases funds to States/UTs on the basis of their project proposals received under PMAY(U) Mission. Scheme-wise and State/UT-wise details are at Annexure.**
- (d) & (e): The suggestions/proposals from various States/UTs in this regard have already been considered by the MoHUA and based on the suggestions/proposals of States/UTs, one component namely ISSR has already been incorporated under PMAY(U) Mission. Pursuant to the issuance of PMAY(U) Mission guidelines, the MoHUA has written to all State Governments and Central Government land owning Ministries/Departments to explore the possibilities of rehabilitation of slums on their land and seek Central Assistance from the MoHUA under PMAY(U) Mission.**
- (f): No, Sir.**
- (g): Does not arise.**

State/UT-wise details of houses for construction and achievements in completion of houses during each of last five years and current year along with funds released, utilised and un-utilised for rehabilitation of slum dwellers under JNNURM

S. No.	State/UT	Remaining sanctioned houses for construction as on 1st April, 2014*	Achievements in completion of houses during each of last five years and current year						Funds (Rs in Crore)		
			2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	Released	Utilised	Un-utilised (Pending UCs)
1	A&N Island (UT)	-	-	-	-	-	-	-	-	1.83	-
2	Andhra Pradesh	21,023	2,876	3,707	1,826	3,936	1,317	-	40.03	504.06	-
3	Arunachal Pradesh	1,072	176	144	-	-	-	-	17.25	35.35	-
4	Assam	4,055	794	101	53	127	182	-	24.95	28.01	61.54
5	Bihar	21,033	3,727	768	10,089	-	5,781	-	44.85	251.69	26.62
6	Chandigarh (UT)	4,960	-	-	4,960	-	-	-	-	128.85	111.85
7	Chhattisgarh	13,386	2,062	3,664	2,614	1,196	2,520	-	-	166.74	22.95
8	D&N Haveli (UT)	144	48	-	48	-	48	-	1.67	3.34	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	0.29	-
10	Delhi (UT)	40,580	8,080	4,420	4,080	-	7,400	-	352.41	500.83	35.26
11	Goa	-	-	-	-	-	-	-	-	-	-
12	Gujarat	24,083	6,196	6,505	6,028	1,822	1,004	-	99.93	585.59	4.95
13	Haryana	1,465	696	287	90	74	4	-	-	54.97	73.20
14	Himachal Pradesh	1,721	409	-	30	-	72	-	-	13.65	13.73
15	Jammu & Kashmir	8,616	726	415	177	51	-	-	12.64	73.12	37.81
16	Jharkhand	6,332	1,539	2,153	1,534	818	-	-	-	110.91	-
17	Karnataka	5,396	2,702	1,343	1,282	-	69	-	0.85	239.78	0.73
18	Kerala	10,735	2,107	1,672	34	476	2,884	-	35.59	98.05	35.74
19	Lakshadweep (UT)	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	16,149	7,104	5,112	2,280	194	539	-	-	152.61	1.34
21	Maharashtra	83,638	15,655	20,033	8,168	3,848	944	-	48.47	1,316.48	283.97
22	Manipur	780	730	42	1	7	-	-	-	29.74	0.32
23	Meghalaya	1,008	180	128	228	-	112	-	-	7.41	5.21
24	Mizoram	548	338	89	103	-	18	-	19.93	54.56	-
25	Nagaland	3,320	1,799	67	38	81	975	-	11.38	-	38.38
26	Orissa	6,065	1,118	999	1,483	433	239	-	0.87	81.51	59.00
27	Puducherry (UT)	1,040	288	144	72	-	-	-	-	24.42	-
28	Punjab	3,847	905	1,904	192	-	310	-	-	9.91	19.90
29	Rajasthan	28,843	10,709	7,431	798	34	588	-	-	297.79	55.21
30	Sikkim	202	169	-	-	-	33	-	-	-	20.61
31	Tamil Nadu	49,077	18,248	16,914	1,197	265	138	-	18.20	639.10	0.98
32	Telangana	12,435	2,552	-	2,340	256	3,157	-	-	232.82	123.97
33	Tripura	178	178	-	-	-	-	-	-	16.21	-
34	Uttar Pradesh	31,324	5,654	6,383	7,604	4,791	1,584	-	22.42	647.68	99.13
35	Uttarakhand	2,303	479	-	956	-	375	-	3.71	32.84	10.04
36	West Bengal	36,169	15,137	7,394	3,821	1,629	441	-	33.53	1,114.91	70.71
Total		4,41,527	1,13,381	91,819	62,126	20,038	30,734	-	788.68	7,455.05	1,213.15

* Scheme was extended up to 31.03.2017 for completion of houses which were approved till 31st March 2012

State/UT-wise details of Houses for construction and achievements in completion of houses during each of last five years and current year along with funds released, utilised and un-utilised for rehabilitation of slum dwellers in ISSR component under PMAY(U)

S. No.	State/UT	Houses sanctioned for construction	Achievement in completion of houses during each of last five years and current year*					Funds (Rs in Crore)		
			2015-16	2016-17	2017-18	2018-19	2019-20	Released	Utilised	Un-utilised (Pending UCs)
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	1,617	-	21	-	58	-	32.87	1.16	15.28
3	Arunachal Pradesh	1,536	-	-	-	-	-	77.39	56.61	-
4	Assam	-	-	-	-	-	-	-	-	-
5	Bihar	11,276	345	1,965	505	1,146	-	161.70	80.77	80.94
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	6,246	96	-	144	60	-	13.54	4.87	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-	-
12	Gujarat	86,620	3,138	8,847	8,983	5,679	-	471.61	224.57	172.12
13	Haryana	3,593	409	239	313	275	-	119.28	41.23	51.16
14	Himachal Pradesh	300	-	-	-	-	-	9.21	9.21	-
15	Jammu & Kashmir	369	62	-	-	-	-	11.56	6.26	5.30
16	Jharkhand	19,448	309	1,390	1,035	107	-	73.40	34.76	38.64
17	Karnataka	23,125	3,628	5,698	5,440	4,657	-	529.59	329.57	92.72
18	Kerala	2,118	90	8	34	249	-	25.86	11.57	14.28
19	Lakshadweep (UT)	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	10,295	-	1,296	2,003	2,073	-	183.92	108.52	23.91
21	Maharashtra	2,23,237	-	-	-	2,360	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-	-
24	Mizoram	142	38	-	-	104	-	7.51	7.51	-
25	Nagaland	1,054	-	455	-	-	-	24.74	16.23	8.51
26	Orissa	18,535	157	1,199	206	2,250	-	145.38	100.47	30.26
27	Puducherry (UT)	-	-	-	-	-	-	-	-	-
28	Punjab	1,025	-	-	-	-	-	7.88	-	4.10
29	Rajasthan	21,908	7,264	2,515	2,982	80	-	278.17	163.54	115.46
30	Sikkim	-	-	-	-	-	-	-	-	-
31	Tamil Nadu	4,880	1,416	1,183	2,117	-	-	112.52	108.87	3.65
32	Telangana	1,198	-	-	-	-	-	62.38	-	8.90
33	Tripura	3,005	-	150	507	-	-	59.94	57.54	2.40
34	Uttar Pradesh	8,409	1,799	1,277	879	823	-	172.07	77.00	95.67
35	Uttarakhand	3,130	251	401	451	303	-	107.48	40.15	55.22
36	West Bengal	472	89	103	-	-	-	11.58	1.70	5.58
Total		4,53,538	19,091	26,747	25,599	20,224	-	2,699.57	1,482.11	824.09

* PMAY(U) was launched in June, 2015